Target for construction of houses

765. SHRI NARESH GUJRAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the target for construction of houses fixed by the working group of Planning Commission and the number of houses actually constructed during 2008 to 2014;

(b) the number of districts covered under the National Level Monitorings (NLMs) during 2012 to 2014; and

(c) the action taken by Government to improve the quality of construction and their timely completion?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) The proposed target of 1.5 crore for construction of houses was fixed by the Working Group of Planning Commission for the 12th Five Year Plan. 154.64 lakh houses have been constructed under IAY during 2008 to 2014 (31.1.2015).

(b) 1762 districts have been covered under the NLM during the year 2012 to 2014.

(c) As per para 4.9 and 4.10 of IAY guidelines, provision has been made for design standards for construction of house. Physical progress of the construction of house is reviewed in monthly meetings of Co-ordinating Officers, Performance Review Committee meeting held at quarterly basis and field visits by the National Level Monitors (NLM). The State Governments are advised from time to time to expedite completion of houses.

Action against erring NGOs in rural employment sector

†766. DR. SANJAY SINH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government allocates funds to the Non-Governmental Organisations (NGOs) out of the money spent in rural employment sector;

(b) if so, the details thereof;

(c) whether any action has been taken against Non-Governmental Organisations for the discrepancies found in their works;

† Original notice of the question was received in Hindi.

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) No Sir. The funds under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are expended by the Gram Panchayats or other implementing agencies. However, in order to train and mobilize workers and to support the Gram Panchayats, under the Cluster Facilitation Teams (CFT) project, assistance of Civil Society Organisations (CSOs) identified by the State Government is being taken. The assistance of the resource persons under the CFT project is released to the State Governments for further releasing to the CSOs. The details of funds transferred to Sate Governments till date are given in Statement (*See* below).

(c) Ministry has not received any reports about the discrepancies in the functioning of these NGOs/ CSOs under the CFT project.

(d) and (e) Do not arise.

Statement

Details of funds transferred to State Governments

State	Total amount released to State
Andhra Pradesh	9,82,800
Bihar	2,70,66,657
Chhattisgarh	4,94,66,649
Jharkhand	17,35,99,938
Madhya Pradesh	1,95,99,993
Maharashtra	2,89,33,323
Odisha	1,58,66,661
Rajasthan	2,70,66,661
Telangana	1,49,82,795
Uttar Pradesh	0
West Bengal	4,47,99,984
TOTAL	40,23,65,452